

IN THE HIGH COURT OF JHARKHAND, RANCHI

Cr.M.P. No. 512 of 2021

Md. Shoaib Akhtar @ Suhaib Akhtar and Anr. Petitioners
-- Versus --
The State of Jharkhand and Anr. Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners :- Mr. A.K. Sahani, Advocate
For the State :- Mr. Suraj Verma, APP

5/07.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let notice be issued upon the O.P.No.2 by registered post with A/d as well as under ordinary process for which requisites etc. must be filed within two weeks.

Post the matter on 11.11.2021.

(Sanjay Kumar Dwivedi, J)

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